

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO.1112
ANSWERED ON FRIDAY, THE 8TH FEBRUARY, 2019
MAGHA 19, 1940 (SAKA)**

SCHEMES OF CORPORATE AFFAIRS

**1112.SHRI NARANBHAI KACHHADIYA:
SHRI P.P. CHAUHAN:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the schemes launched by the Ministry of Corporate Affairs since the year 2014 till date along with the targets set and the achievements made under each of the said schemes, year-wise;**
- (b) the details of the proposals received from various State along with the proposals approved by the Union Government under these schemes of the Ministry, State-wise;**
- (c) the details of the funds allocated and utilized for implementation of various schemes of the Ministry during each of the last four years and the current year, scheme/State-wise; and**
- (d) whether the Government has set any time-limit for completing the pending schemes and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LAW AND
CORPORATE AFFAIRS**

(SHRI P.P.CHADUHARY)

- (a) The Ministry of Corporate Affairs deals with matters relating to corporate law. No schemes have been launched by the Ministry of Corporate Affairs since the year 2014 to till date.**
- (b) to (d): Do not arise.**
